

F.No. C-50/08/2018-Ad.II
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi the 10th April, 2018

To,

The concerned Chief Commissioners/Director Generals in CBEC

Subject: General Elections to the Legislative Assembly of Karnataka,2018- Briefing meeting of Expenditure Observers– Reg.

Sir,

I am directed to forward herewith a copy of D.O. letter No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2018/Vol.I dated 9th April, 2018 received from Shri Rajan Jain, Under Secretary, Election Commission of India, on the subject cited above and intimating that the Commission has deployed **Shri Chaman Lal Dogra**, IRS(C&CE):02 (R-17850) and **Shri. M.V. Vasudevan**, IRS(C&CE):02 (R-23423) as Expenditure Observers in the forthcoming General Election to the Legislative Assembly of Karnataka.

2. It is requested that the nominated officers may be instructed to ensure their presence in **Brief Meeting** at Pravasi Bhartiya Kendra, Auditorium Hall, 2nd Floor, Dr. Rizal Marg, Chanakyapuri, New Delhi on **11.04.2018** as per the instructions contained in the aforesaid letter dated 10.04.2018

Yours faithfully,


(S.A. Ansari)

Under Secretary to the Government of India

Tel.No. 011-23095529

Encl. as above

Copy to:

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Rajan Jain, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission's letter referred above.


(S.A. Ansari)

Under Secretary to the Government of India

MOST IMMEDIATE

By Special Messenger/e-mail

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2018/Vol. I

Dated: 9th April, 2018

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,
Dept. of Revenue, Central Board of Excise & Customs,
Room No. 47B, North Block,
New Delhi
(saansari1967@gmail.com)

Sub:- General Election to the Legislative Assembly of Karnataka, 2018- Briefing meeting
of Expenditure Observers - Reg.

Sir,

In continuation of the Commission's letter of even number dated 3rd April, 2018, I am directed to state that the Commission in exercise of the power conferred on it by Article 324 of Constitution and Section 20B of the Representation of the People Act, 1951 appoints **Sh. Chaman Lal Dogra, IRS(C&CE):02 (R-17850)**, and **Sh. M.V. Vasudevan IRS (C&CE):02(R-23423)** sponsored vide your letter no. C-50/08/2018-Ad.II, dated 12.03.2018, as Expenditure Observers for the General Election to the Legislative Assembly of Karnataka, 2018, announced by the Commission vide its Press Note no. ECI/PN/22/2018, dated 27.03.2018 (copy enclosed). The Commission has organized a briefing meeting for all appointed Expenditure Observers in Pravasi Bhartiya Kendra, Auditorium Hall, 2nd Floor, Dr. Rizal Marg, Chanakyapuri, New Delhi-110021 on 11.04.2018.

2. Under Section 13CC of the Representation of the People Act, 1950 and Section 28A of the Representation of the People Act, 1951, they will be deemed to be on deputation to the Election Commission from now till the completion of elections. Working as Observers of the Election Commission they will be subject to the control, superintendence and discipline of the Election Commission with respect to their duties performed as Observers.

3. Observers are entitled for TA/DA as admissible on tour. They will draw TA/DA from their Ministry/Department/Office. The expenditure will be debitable to the Budget grant of their Ministry or Department/Office. They are also entitled to travel by air by any scheduled commercial flight of any airlines. However, whenever they travel by train, it shall be as per their entitled class.

4. The Officers are also required to go through "Compendium of Instructions on Election Expenditure Monitoring (October, 2017)" available on the ECI website (http://eci.nic.in/eci_main/ElectoralLaws/compendium/EEM_Compndium_25102017.pdf). The sitemap of "Compendium of Instructions on Election Expenditure Monitoring (October, 2017)" is as mentioned below:-

Handwritten notes and signatures:
1573
Dated: 10.4.2018
Sh. Amit Bishit, Tax Asstt.

Official ECI website-Link to the Observer's Portal (at the foot of the home page)- Home Page-Important Instructions for Expenditure Observer-Compendium of Instructions on Election Expenditure Monitoring (October, 2017).

5. The officers may be informed that-

- (i) The officers are required to upload their photograph in the Personal Information Sheet on the Observer portal. This is required for printing of Identity Cards.
- (ii) User id and password for accessing the Observer portal is 'Observer Code' mentioned against his/her name. The officers should change their passwords on first login, if they so wish.
- (iii) The officers are requested to remain in contact with their Nodal Officer.
- (iv) The deployment order indicating the State, District and Constituency shall be given during the briefing.
- (v) Failure to attend briefing session may result in disciplinary action.

6. In this connection, I am directed to request you to intimate the officers immediately, with directions to ensure their presence in the Briefing Meeting in **Pravasi Bhartiya Kendra, Auditorium Hall, 2nd Floor, Dr. Rizal Marg, Chanakyapuri, New Delhi-110021 on 11.04.2018** without fail. The Expenditure Observers may be informed to report at **9:00 AM** for registration followed by briefing by the Commission.

7. The receipt of the letter by Expenditure Observers and the delivery of the same may be confirmed in writing to the Commission at the e-mail id given below by 10.04.2018 (F/N).

Yours faithfully,



(RAJAN JAIN)

UNDER SECRETARY
(rajanjain@eci.gov.in)